

TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY PART-II, SECTION—3, SUB
SECTION (ii)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE

NOTIFICATION NO. 32/ 2004-2009
NEW DELHI, DATED 7th April, 2005

S.O. (E) - In exercise of powers conferred by Section 5 of the Foreign Trade (Development and Regulation) Act, 1992 read with paragraph 2.1 of the Foreign Trade Policy – 2004-09 , the Central Government hereby amends the ITC (HS) Classification of Export and Import Items 2004-09 as under:

1. The expression “Plants, Fruits and Seeds (Regulation of Imports into India) Order, 1989 will be replaced by the expression “**Plant Quarantine (Regulation of Imports into India) Order, 2003**” in the ITC (HS) Classification of Export and Import items, 2004-2009.
2. The Import Policy of the following items shall be amended to read as follows :

Exim Code	Item Description	Policy	Policy Conditions
81052030	Cobalt Powders	Free	

This issues in public interest.

Sd/-
(K.T. Chacko)
Director General of Foreign Trade
And Ex-Officio Additional Secretary to the Govt. of India

(Issued from File No.01/93/180/M -31/AM05/PC-1.A)